

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 161 of 2013 &
I.A. No. 134 & 135 of 2014**

Dated: 16th October, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL (India) Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Mr. Ramji Srinivasan, Sr. Adv.
Mr. Ajit Pudussery
Ms. Iti Agarwal
Ms. Chitra Sharma

Counsel for the Respondent(s): Mr. Amit Kapur, Adv.
Mr. Manu Seshadri
Mr. Ankit Mida
Ms. Apoorva Mishra,
Ms. Pallavi Mohan, for R-2 & R-3
Mr. Saurav Aggarwal
Ms. Sonali Malhotra for PNGRB

ORDER

The Learned Counsel for the Respondents have finished their argument.

Post the matter for Rejoinder Submission on **30.10.2014 at 2:30 p.m. .**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Js/Vg